

(a) whether the projects run by the Central Government in the country were underway in June, 2009;

(b) if so, the number thereof; and

(c) the number of projects, out of those whose completion period was extended because of delay in their construction?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): (a) to (c) As on 1st May, 2009, 920 central sector projects costing Rs. 20 crore and above at an estimated cost of Rs. 578622.10 crore are under implementation and are on the monitor of the Ministry of Statistics and Programme Implementation. Of these, 389 projects with estimated cost of Rs. 321618.72 crore in different infrastructure sectors reported delays with respect to their latest approved Date of Commissioning.

Education for tribal students

3330. SHRIMATI HEMA MALINI : Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government is aware that tribal students are a discriminated lot in schools which affects their education;

(b) whether Government is also aware that they are after used as servants;

(c) if so, the details of the schools, State-wise, where tribal students are discriminated against;

(d) whether Government is considering to take necessary steps so that tribal students can get education like other students and the details of action is taken against the teachers who use them as servants; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHARBHAI CHAUDHARY) (a) and (b) No such complaint has been received in the Ministry of Tribal Affairs.

(c) to (e) Do not arise.

Scheduled Tribe facilities for tribal Muslims

3331. DR. EJAZ ALI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether there is any religious binding in availing the facilities of Scheduled Tribes;

(b) whether tribal Muslims are availing the facilities of Scheduled Tribes throughout the country;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?